

Review Petition No.

97/97

By Applicant/Respondents

IN

O.A./T.A./ST.A. NO. 414/93

Judgment /Order dated : 10-10-97.

Coram : Hon'ble Shri B. S. Hegde, M J.
Hon'ble Shri M. R. Kolhatkar, M CA.

Per: Hon'ble Shri M. R. Kolhatkar, M CA.

O.A./T.A./ST.A. NO. 414/93 was decided by the Bench consisting of the Hon'ble Shri B. S. Hegde, M J.

Hon'ble Shri M. R. Kolhatkar, M CA.

on 10-10-97 (Flag 'A'). Against that Judgment/Order, the

Applicant/Respondents has filed Review Petition No. _____

A copy of Judgment/Order despatched on 20/10/97

and received by applicant/respondents on 20/10/97

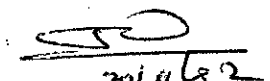
Review Petition has been filed on 19/11/97. So it is in time/ So there is delay in filing Review Petition is by _____ days.

As per rule 49 of the Central administrative Tribunal practices Rules 93, the Review Petition is submitted for orders by circulation, R.A. Rule 1 (1)/H-1 of notification under appendix IV.

No objection

Date: 20/11/97

W. S. S.
20/11


20/11/97
Deputy Registrar